

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Contempt Case (AT) No. 18 of 2020

in

Company Appeal (AT) (Insolvency) No. 1155 of 2019

IN THE MATTER OF:

Ashutosh Jain

...Appellant

Versus

Morpheus Developers Pvt. Ltd. & Ors.

...Contemnors

Present:

**For Appellant: Mr. Vibhor Garg and Ms. Nikita,
Mr. Sidhant Bhatia, Advocates.**

**For Respondent: Mr. Mohit Nandwani and
Mr. Yogesh Sharma, Advocate for R-1 to R-3.**

WITH

Contempt Case (AT) No. 26 of 2020

in

Company Appeal (AT) (Insolvency) No. 1155 of 2019

IN THE MATTER OF:

Sandeep Kumar Bhatt

...Appellant

Versus

Morpheus Developers Pvt. Ltd. & Ors.

...Contemnors

Present:

For Appellant: Mr. Mohit Nandwani and

For Respondent: Mr. Yogesh Sharma, Advocate for R-1 to R-3.

ORDER
(Virtual Mode)

16.03.2021

Learned Counsel for Respondent in both the matters seeks time to file Reply-Affidavits. Reply-Affidavits may be filed within two weeks.

List these Contempt Cases on **12th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./nn.